

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

20/02/2019

T.A./260/15/2014

B K PATRA
-V/S-
STEEL AUTHORITY OF INDIA

ITEM NO:66

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: Mr. R.K. Kanungo

Notes of The Registry	Order of The Tribunal
	<p>List revised. None is present for the applicant. No one was also present on behalf of the applicant on 23.01.2019. The O.A. is therefore, dismissed due to non prosecution on the part of the applicant.</p>